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Title: Need to stop the move to depreciate land value in Lakshadweep.

SHRI HAMDULLAH SAYEED (LAKSHADWEEP): I would like to draw the attention of the Government to a proposal by the Lakshadweep Administration to depreciate land value in the islands. Of the 32 square Kilometer, the area of usable land is only 28.5 km. The land which was valued at Rs. 7000 per square meter is now being reduced to Rs. 700 per square meter. It is important to note that the value of land always appreciates. Such a move to reduce prices is unacceptable. The price of land usually varies as per the circle rate of the area which is set by the Administrator. Other Union Territories like Daman and Diu, are increasing circle rates from Rs. 50,000 per square meter for agriculture plot, Rs 75, 000 per square meter for residential plot, Rs. 1,50,000 for commercial plot and Rs. 1,00,00 per square meter for industrial plot to improve financial health. Even in Goa, circle rates have been hiked between a range of Rs. 7000 to Rs. 62,000 per square meter.

Therefore, I request and urge the Government to kindly take note of this proposal and seek an explanation from the Administration and stop this move to reduce the value of land in the Islands.